

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 25152/2019

(Arising out of impugned final judgment and order dated 30-01-2018 in WP No. 32660/2015 passed by the High Court Of Judicature At Allahabad)

STATE OF U.P. & ORS.

Petitioner(s)

VERSUS

BASANTU ALIAS BAKHEDU

Respondent(s)

(FOR ADMISSION and I.R. and IA No.110919/2019-CONDONATION OF DELAY IN FILING and IA No.110921/2019-EXEMPTION FROM FILING O.T.)

Date : 05-08-2019 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE ARUN MISHRA
HON'BLE MR. JUSTICE M.R. SHAH

For Petitioner(s) Mr. V. Shekhar, Sr. Adv.
Mr. Kamendra Mishra, AOR
Mr. Rajeev Kumar Dubey, Adv.
Mr. Shashank Shekhar, Adv.
Ms. Sheetal Rajput, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Issue notice on the application for condonation of delay as well on the Special Leave Petition.

In the meantime, there shall be stay of operation and implementation of the impugned Judgment.

The original record be requisitioned in the meantime.

(JAYANT KUMAR ARORA)
COURT MASTER

(JAGDISH CHANDER)
BRANCH OFFICER